

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 36 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. J.P. Infra Builders &  
Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>Sacida Bhandarkar</u>	<u>1/b J. Sagar Associates</u>	<u>[Signature]</u>

Common Order

6. CSA 36/230-232/NCLT/MB//MAH/2017  
CSA 37/230-232/NCLT/MB//MAH/2017
7. CSA 38/230-232/NCLT/MB//MAH/2017  
CSA 39/230-232/NCLT/MB//MAH/2017
8. CSA 41/230-232/NCLT/MB//MAH/2017  
CSA 42/230-232/NCLT/MB//MAH/2017

On withdrawal Memo given by the Applicant Companies, CSA 36 & 37, CSA  
38 & 39, CSA 41 & 42 of 2017 are hereby dismissed as withdrawn.

sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)